RAJYA SABHA

12.00 NOON

STATEMENT BY MINISTER CORRECTING ANSWER TO QUESTION

गृह मंत्रालय में राज्य मंत्री (श्री स्वामी चिन्मयानन्द): मैं "राम मंदिर के निर्माण को सुसाध्य बनाने के लिए विधान" के संबंध में अतारांकित प्रश्न संख्या 1068, दिनांक 30 जुलाई, 2003 को राज्य सभा में दिए गए उत्तर के संशोधनार्थ एक विवरण (अंग्रेजी तथा हिंन्दी में) सभा पटल पर रखता हूं।

PAPERS LAID ON THE TABLE

Administration Reports and Accounts (2000-2001) of the Cantonment Boards and related papers

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- (a) Annual Administration Reports' and Accounts of the Cantonment Boards, for the year 2000-2001, together with the Auditor's Report on the Accounts.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. (Placed in Library. See No. L.T.-7897/03]

Notification of the Ministry of Personnel, Public Grievances and Pensions

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK) : Sir, I lay on the Table, under clause (5) of Article 320 of the Constitution of India, a copy (in English and Hindi) of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) Notification G.S.R. 232 dated the 14th June, 2003, publishing the Union Public Service Commission (Exemption from Consultation) Second Amendment Regulations, 2003. [Placed in Library. *See* No. L.T.-7883/03]

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